

Special Single Bench

NATIONAL COMPANY LAW TRIBUNAL,
KOLKATA BENCH
KOLKATA

T.P NO.336/KB/2017
(C.P NO.317/2015)

CORAM: Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 10.30 A.M

Name of the Company		Goutermann Peipers India Ltd & Ors.	
Under Section		391(2),394 Am	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. D.W. Sharma, Adv

Mr. Shailesh Jain, Adv

Ms. Roopa Shukla.

Ms. Monja Bhattacharya - Adv. } Petitioner

for objecting
creditor

Associated Road Carriers Ltd.

Jain
23/8/17

Mr. Arshdeep
Adv

22/8/17

Mr. Nitay Sen Gupta

Ms. S. Jain

Ms. P. Shukla

for objecting
creditor

All India Road
Transport Agency

Jain
23/8/17

23-08-2017 – TP No. 336/KB/2017(CP No. 317/2015) – Goutermann Peipers India Ltd. & Ors.

O R D E R

The Ld. Counsel on behalf of the Applicant as well as on behalf of the Creditor/ Objector are present.

The parties prayed for an adjournment. Adjournment prayer is allowed.

List it on 08-09-2017.

Sd/-
K R JINAN
MEMBER(J)